

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.02.2022

**ORDER NO. 35 of 2022**


Hon'ble President is pleased to partially modify the roster order no. 07 of 2022 for **CESTAT, Mumbai** on **14.02.2022** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 14.02.2022 at 3:30 p. m.	Hon'ble Mr. Justice Dilip Gupta, President, and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs Appeal No. 87758 of 2017, Commissioner of Customs Nhavasheva vs Ms. Adani Power Maharashtra Ltd.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar